

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 15/TT/2023

Subject : Petition for determination of Transmission Tariff from COD to 31.3.2024 for 3 nos. of Transmission Assets under "Eastern Region Strengthening Scheme-XXIII" in Eastern Region.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power(Holding) Company Limited (BSPHCL) and 6 others

Parties Present : Ms. Rohini Prasad, Advocate, BSPHCL
Shri Anup Kashyap, Advocate, BSPHCL
Ms. Suchitra, PGCIL
Shri Zafrul Hasan, PGCIL
Shri Mohd. Mohsin, PGCIL

Record of Proceedings

The order in the instant Petition was reserved on 20.12.2023. However, the order could not be issued prior to Shri P. K. Singh, Member, demitting the office. Accordingly, the matter is listed for hearing today.

2. The representative of the Petitioner and the learned counsel for the Respondent, BSPHCL submitted that the pleadings in the matter are already completed and arguments have already been concluded.

3. Considering the submissions made by the parties, the Commission directed the parties to file their respective written submissions/ Note, if any, within a week.

4. Subject to the above, order was reserved in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

